

WRITTEN ANSWERS TO  
QUESTIONS

Export of Tinned Food and Fruit

\*847. Shri Sharda Nand:  
Shri Bishwanath Roy:  
Shri Bharat Singh Chauhan:  
Shri Ranjit Singh:

Will the Minister of Commerce be pleased to state:

(a) whether there is a great demand for the Indian processed and tinned food and fruits in foreign countries;

(b) if so, whether Government propose to give incentives to the manufacturers of such articles for earning foreign exchange; and

(c) if so, the main features thereof?

The Minister of Commerce (Shri Dinesh Singh): (a) Yes, Sir. The demand for Indian processed and tinned food and fruits is steadily increasing.

(b) and (c). The exporters are allowed the following assistance to promote exports of these items:

I. Under the current import policy for Registered Exporters, these items are entitled to an import replenishment @ 10 per cent of FOB export value. The registered exporters or their nominees utilise these import licences for the import of the following items:

(i) Items indicated in any valid A.U. licence held by them provided such items are permissible in terms of import policy for the period April, 1967 to March, 1968

(ii) Other items, provided they are required for uses to the manufacturing activity in which the applicants for the licences are engaged, and packaging materials.

II The above items are also entitled to Cash Assistance varying

from 3 per cent to 17 per cent of FOB value of exports.

III. A drawback of Rs. 957.67 per ton on imported tinplate is also allowed.

IV. In addition, the manufacturers-exporters of sugar based products are allowed allotment of sugar, under "Green Form" allotment scheme, required for manufacturing of tinned food and fruits

Consumers Industries in the Public Sector

\*848. Shri Yashpal Singh:  
Dr. Ramen Sen:  
Shrimati Tarkeshwari Sinha:  
Shri Shahi Ranjan:  
Shri Sidheshwar Prasad:

Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether Government propose to establish certain consumer industries in the public sector; and

(b) if so, when the decision will be taken?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) and (b). It has been decided to set up a few consumer goods industries in the public sector. For this purpose an outlay of Rs. 82 crores both for Central (Rs. 2 crores) and State (Rs. 30 crores) sectors has been made in the Draft Fourth Five-Year Plan. In addition, a provision of Rs 25 crores has been made for the Cement Corporation and Rs. 41.8 crores for the Paper Corporation

कलकत्ता-दिल्ली रेलवे लाइन का  
विस्तार

\*849. श्री ए० ए० सहायः  
श्री कलकत्ता सिंहः  
श्री कर्तव्य सिंह जीरियाः

श्री राजशेखर वाघव :

श्री नयू लिफवे :

क्या रेलवे मंत्रा यह बताने का कृपा करे कि

(क) कलकता-दिल्ली लाइन के विद्युतीकरण के काम में अब तक कितनी प्रगति हुई है और यह काम कब तक पूरा हो जायेगा;

(ख) क्या विद्युतीकरण का कार्य किन्हीं अन्य रेलवे लाइनों पर भी चल रहा है और यदि हा, तो उन रेलवे लाइनों के नाम क्या हैं, और

(ग) क्या ऐसे सब कार्यों की एक विस्तृत रिपोर्ट सभा-पटल पर रखी जायेगी?

रेलवे मंत्री (श्री जे. जे. पुनश्वा) :

(क) से (ग). एक विवरण सभा-पटल पर रख दिया गया है। [पुस्तकालय में रखा गया। देखिये संख्या एन० टी०— 856/67]

**Food Loan to India by Member Countries of GATT**

\*850 Shrimati Tarkeshwari Sinha: Will the Minister of Commerce be pleased to state:

(a) whether the proposed food loan by member-countries of GATT has been finalised; and

(b) whether India can buy food under this arrangement in anticipation of the formal agreement to be finalised by "The Kennedy Round" team?

The Minister of Commerce (Shri Dinesh Singh): (a) The negotiations for an international arrangement on grains and including in it a element of food aid to developing countries in need of such aid have yet to be finalised.

(b) Does not arise.

Imports from U.S.A.

\*851. Shri K. Ramani:  
Shri P. Gopalan:  
Shrimati Suseela Gopalan:  
Shri Umanath:

Will the Minister of Commerce be pleased to state

(a) whether it is a fact that the U.S. Government recently protested against India making commercial purchases in countries other than America;

(b) if so, the basis on which the protest was made; and

(c) the reaction of Government thereto?

The Minister of Commerce (Shri Dinesh Singh): (a) No, Sir.

(b) and (c). Do not arise.

**Slump in Steel Market**

\*852. Shri Onkar Singh:  
Shri Onkar Lal Borwa:

Will the Minister of Steel, Mines and Metals be pleased to state:

(a) whether it is a fact that the Hindustan Steel Limited will show a loss of 15 crores in 1966-67 as a result of slump in the market; and

(b) if so, the steps taken to revitalise the financial position of the losing Steel Plants in the Public Sector?

The Minister of Steel, Mines and Metals (Dr. Chenna Reddy): (a) The accounts of HSL for the year 1966-67 have yet to be closed and audited.

(b) A six-point integrated programme is in hand to revitalise the working of the steel plants in the public sector. This involves:

- (1) Management structure,
- (2) Management controls,
- (3) Technological improvements,
- (4) Costs reduction,
- (5) Incentives, and
- (6) Market and sales.